**ITEM NO.106 COURT NO.13 SECTION II**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**Criminal Appeal No(s). 959/2019**

**THE STATE OF UTTAR PRADESH** **Appellant(s)**

**VERSUS**

**JASPAL** **Respondent(s)**

**(IA No. 18814/2016 - EXEMPTION FROM FILING O.T.
IA No. 73057/2018 - EXEMPTION FROM FILING O.T.
IA No. 73055/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Date : 28-10-2026 This matter was called on for hearing today.**

**CORAM : HON'BLE MR. JUSTICE ATUL S. CHANDURKAR**
**HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

**For Appellant(s): Mr. Abhishek Saket, Adv.**
**Mr. Sudeep Kumar- 2779, AOR**
**Ms. Manisha, Adv.**
**Ms. Rupali, Adv.**

**For Respondent(s): Mr. Sanchit Guru, Adv.**
**Mr. Parth Shekhar, Adv.**
**Mr. Himanshu Shekhar, AOR**
**Mr. Shubham Singh, Adv.**
**Mr. Youkteshwari Prasad, Adv.**

**UPON hearing the counsel the Court made the following**
**O R D E R**

**On request of learned counsel for the respondent,**

**list on 18.11.2026.**

**(ABHINAV KUMAR)** **(CHETNA BALOONI)**
**COURT MASTER (SH)** **COURT MASTER (NSH)**

Signature Not Verified
Digitally signed by ABHINAV KUMAR
Date: 2026.10.29 17:26:06 IST
Reason: